

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****DFR No : 1046 of 2019 & IA No. 590 OF 2019****Dated: 3rd October, 2019****In the matter of:****Renew Solar Energy (TN) Ltd****.... Appellant(s)****Versus****Madhya Pradesh Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **07.11.2019.**

Court Master

NR